

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 437
TO BE ANSWERED ON 06/12/2023

PENDING DUES UNDER MGNREGS

437 DR. SASMIT PATRA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the pending dues of Mahatma Gandhi NREGS payable towards States in the current financial year, State-wise;
- (b) by when they are expected to be provided to the States; and
- (c) the reasons, if any, for the delay in providing the same to the States?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a)to(c): The funds release under Mahatma Gandhi NREGA is based on the provision of the Act and guidelines. The first installment of the first tranche will be released in the first half of April after adjusting unspent balance available with the States and considering the pending liabilities, if any. The 2nd Tranche is released on submission of proposal in the prescribed format by the State and subject to fulfillment of all the prescribed conditions. The proposal can be submitted after a State has utilized 75 percent of the total available funds. If the proposal for 2nd Tranche is submitted after 1st October, then the Audit Report and Audited UC of the previous financial year is also required. Quantum of funds to be released as part of second tranche depends upon the performance of the State/UT.

State/UT-wise details of pending liabilities for the wage component under Mahatma Gandhi NREGS as on 29.11.2023 are given at **Annexure-I**.

Annexure-I referred in reply to parts (a) of Rajya Sabha Unstarred Question No. 437 dated 05.12.2023.

State/UT-wise details of pending liabilities for wage component under Mahatma Gandhi NREGS as on 29.11.2023)

Sl. No.	States/UTs	Wage liabilities (Rs. in lakh)
1	Andhra Pradesh	11056.29
2	Arunachal Pradesh	1848.27
3	Assam	9324.32
4	Bihar	6495.58
5	Chhattisgarh	5954.57
6	Goa	22.65
7	Gujarat	66.94
8	Haryana	1759.06
9	Himachal Pradesh	2992.21
10	Jammu and Kashmir	8243.87
11	Jharkhand	508.44
12	Karnataka	17789.54
13	Kerala	5194.67
14	Madhya Pradesh	5390.17
15	Maharashtra	9402.22
16	Manipur	0.00
17	Meghalaya	399.25
18	Mizoram	2784.32
19	Nagaland	1080.42
20	Odisha	6493.54
21	Punjab	332.72
22	Rajasthan	35883.86
23	Sikkim	58.24
24	Tamil Nadu	26185.91
25	Telangana	1098.64
26	Tripura	1770.82
27	Uttar Pradesh	35446.96
28	Uttarakhand	3557.55
29	Andaman & Nicobar	0.00
30	Lakshadweep	0.00
31	Puducherry	202.14
32	Ladakh	716.54
33	Dadra & Nagar Haveli & Daman & Diu	0.00

Note:- The fund release to State Government of West Bengal is stopped as per the provision under Section 27 of Mahatma Gandhi NREG Act, 2005.